

आयोग की रिपोर्ट के अनुसार जम्मू और कश्मीर तथा नागालैंड राज्य वर्तमान व्यवस्था बनाये रखने के पक्ष में थे। इस व्यवस्था के अन्तर्गत तम्बाकू, चीनी तथा सूती-वस्त्रों पर विक्रय-कर के स्थान पर अतिरिक्त उत्पादन-शुल्क लगाया गया था और वे इन्हे अन्य वस्तुओं पर भी लागू करने के पक्ष में थे। वर्तमान व्यवस्था को अन्य वस्तुओं पर लागू करने के सम्बन्ध में आयोग ने यह कहा है

“राज्यों के आम विरोध को देखते हुए, इस व्यवस्था को निकट भविष्य में अन्व मद्दे अथवा मद्दार्थों पर लागू करने की स्पष्टतः कोई गुंजाइश नहीं है।”

दिल्ली प्रशासन की कार्यकारी परिषद् ने भी 4 जुलाई, 1970 को इस आशय का एक सकल्प पारित किया था कि जिन अन्य मद्दे पर फलहाल विक्रय-कर लगाया जाता है उन्हें भी इस योजना के अन्तर्गत लाया जाना चाहिये। चूँकि विक्रय-कर मुख्यतः राज्यों की विषयी क्षमता के अन्तर्गत आता है, इसलिये आयोग द्वारा की गयी सिफारिश के अनुसार, राष्ट्रीय विकास परिषद् की मुख्य-मंत्रियों की समिति में, इस मामले पर चर्चा की गई थी। समिति ने यह स्वीकार किया कि चीनी, तम्बाकू तथा सूती वस्त्रों पर राज्य विक्रय-कर के स्थान पर, अतिरिक्त उत्पादन-शुल्क लगाया जाता रहना चाहिये और ऐसी व्यवस्था की जाय जिसमें अतिरिक्त उत्पादन-शुल्क से होने वाली आय को बढ़ाया जा सके। जहां तक इस योजना को अन्य वस्तुओं पर लागू करने का सम्बन्ध है, सरकार ने आयोग की सिफारिश स्वीकार कर ली है।

Increase in Emoluments of Bank Employees

1376. SHRI T. S. LAKSHMANAN : Will the Minister of FINANCE be pleased to state :

(a) the increase in emoluments given to the Bank employees during the last two years and

the cost of such increase to the Banking industry ; and

(b) whether similar increase has been given to any other category of employees in Central Government or public sector undertakings ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) . (a) and (b). The information is being collected and will be laid on the Table of the House.

Life Insurance Policy Holders

1377. SHRI T. S. LAKSHMANAN : Will the Minister of FINANCE be pleased to state :

(a) the number of Life Insurance policy holders in urban areas and rural areas ,

(b) the increase in the number of Life Insurance Corporation policies in urban and rural areas over the last three years , and

(c) the reasons for the slackness in increase in the number of Life Insurance Corporation's policies in rural areas ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) . (a) and (b) The final figures of new business secured by the L. I. C. separately in the urban and the rural areas during the year 1970-71 are not yet available. The total number of policies issued during that year was, however, 16,18,690 assuring a sum of more than Rs. 1303 crores.

The business secured by the L. I. C. during the preceding three years was as under :

	(in crores of rupees)			
	No of policies		Sum assured	
	Urban	Rural	Urban	Rural
1967-68	9,13,709	5,09,607	599.82	235.46
1968-69	9,72,671	4,77,341	685.92	235.12
1969-70	9,35,063	4,61,468	773.92	251.76

(c) The number of policies has been going down in the last three years even though there has been no fall in the sums assured. The reasons for the failure of the L. I. C. to register an increase in rural business, in its judgment, are :—

(i) Variations in income due to seasonal and other factors ;

- (ii) Competition for savings on account of attractive terms offered by Land Mortgage banks as well as competition from Small Savings organisations, and
- (iii) Investment by cultivators of their savings in improvement of land, in larger measure.

The rural business has picked up of late as the following figures would show :

Period	Number of policies	Sums assured (in crores of rupee*)
1.4.68 to 31.12.68	3,07,930	146.58
1.4.69 to 31.12.69	2,82,354	147.95
1.4.70 to 31.12.70	3,16,647	177.82

Profits and Premium rates of Life Insurance Corporation

1378. SHRI T. S. LAKSHMANAN : Will the Minister of FINANCE be pleased to state :

(a) the profits earned by the Life Insurance Corporation of India for the last three years ; and

(b) in view of the increase in business and profits, whether premium rates of the Corporation's policies have been reduced ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) The profit of the life insurance business, technically known as surplus, is determined at biennial actuarial valuations. The last valuation was made as on 31.3.69 and the surplus for the two year inter-valuation period ended 31.3.69 amounted to Rs. 96.57 crores.

The net profits of the general insurance business of the LIC for the last 3 years are as under :—

1967-68	Rs. 14.45 lakhs
1968-69	Rs. 35.67 „
1969-70	Rs. 43.67 „

These profits, however, belong to Government and do not have a bearing on the life insurance premium rates.

(b) The LIC reduced premium rates under certain without-profit plans of assurances with effect from 1.2.70. These reductions were justified by actuarial considerations, but in

view of the uncertainty of the trend of future expenses, it decided to defer consideration of any revision of premium rates under 'with-profit plans' till such time as expenses have stabilised, particularly because equity to policyholders under the with-profit plans can be ensured through the mechanism of bonus distribution. In this connection it may be noted that out of surplus of Rs. 96.57 crores for the inter-valuation period ended 31.3.69, Rs 91.82 crores was allocated among the policyholders by way of reversionary bonus.

Recently, the LIC reviewed the premium rates under "One Year Renewable Group Term Assurance Plan" and "Level Premium Group Term Assurance Plan" and has decided to reduce the premium rates under these plans with effect from 1.6.71.

Timings of Indian Airlines Day Service to and from Madras

1380. SHRI MURASOLI MARAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether he is aware that the timings of Indian Airlines Day service to and from Madras are very inconvenient to the passengers ;

(b) if so, whether there is any proposal to alter the timings to make it more convenient ; and

(c) if not, the reasons therefor ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH)

(a) to (c). The runway at Madras is under repairs, as a result of which Jet operations are not permitted before 1300 hrs. The existing timings of operations to and from Madras have been fixed in the light of this restriction. The timings will be revised suitably when the restriction is removed.

Shortage of Hotels in Madras

1381. SHRI MURASOLI MARAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether he is aware that there is a great shortage of hotels in Madras to cater to the needs of foreign tourists ;